THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU): Sir, on behalf of Shri K. D. Malaviya I beg to lay on the Table, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy each of the following Notifications of the Ministry of Steel, Mines and Fuel (Department of-Mines and Fuel): —

- (i) Notification G.S.R. No. 358, dated the 9th March, 1961, empowering the Administrators of Union Territories to exercise certain powers. [Placed in Library. See No. LT-2829/61.]
- (ii) Notification G.S.R. No. 455, dated the 24th March, 1961, publishing the Mining Leases (Modification of Terms) Am-ednment Rules, 1961. [Placed in Library. See No. LT-2R29/61.]
- (iii) Notification No. MII-185C2)/ 59, dated the 27th April, 1961, publishing the Minerals Conservation and Development (First Amendment) Rules, 1961. [Placed in Library. See No. LT-3040/61.]
- (iv) Notification No. MII-135('4)/ 61, dated the 14th July, 1961, publishing the Minerals Conservation and Development (Second Amendment) Rules, 1961. [Placed in Library. See No. LT-3040/61.]
- (v) Notification G.S.R. No. 1133, dated the 7th September, 1961, publishing the Minerals Concession (Amendment) Rules, 1961. [Placed in Library. See No. LT-3303/61.]
- (vi) Notification G.S.R. No. 1303, dated the 16th October, 1961, publishing the Minerals Con-

cession (Second Amendment) Rules, 1961. [Placed in Library. *See* No. LT-3303/61.]

on the Table

- (vii) Notification G. S. R. No. 1199, dated the 20th September, 1961, publishing an amend ment in Government Notifica tion No. MII-159(18)/54-A, II, dated the 1st June, 1958. [Placed in Library. See No. LT-3303/61.]
- (viii) Notification S. O. No. 2060, dated the 22nd August, 1961, publishing certain directions issued under section 30A of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See'No. LT-3201/61.]
- (ix) Notification No. MII-159(18/ 54-A, dated the 2nd December, 1961, publishing the Mineral Concession (Third Amendment) Rules, 1961. [Placed-in Library. See No. LT-3502/62.]
- (x) Notification No. MV-3CD/61, dated the 1st Februray, 1962, publishing the Mineral Concession (Amendment) Rules, 1962. [Placed in Library. See No. LT-3502/62.]
- (xi) Notification G.S.R. No. 1531, dated the 20th December, 1961, publishing the Mineral Conservation and Development (Third Amendment) Rules, 1961. [Placed in Library. See No. LT-3557/61.]
- (xiu Notification G. S. R. No. 114, dated the 17th January, 1962, publishing the Mineral Conservation and Development (Fourth Amendment) Rules 1961. [Placed in Library. See No. LT-3557/61.]

THE CINEMATOGRAPH (CENSORSHIP)
AMENDMENT RULES, 1962

THE MINISTER OF INFORMATION AND BROADCASTING (Dr. B. GOPALA REDDI): Sir, I beg to lay on the Table, under subsection (3) of section 8 of